

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 451 of 2001
(OA 1302 of 96)

Date of order : 7.9.2001

Present : Hon'ble Mr. Justice G.L.Gupta, Vice-Chairman
Hon'ble Mr. B.P.Singh, Administrative Member

RABINDRA NATH DAS

VS

UNION OF INDIA & ORS.

For the applicant : Mr.K.Sarkar, counsel

For the respondents: Mr.S.N.Das, counsel

O R D E R

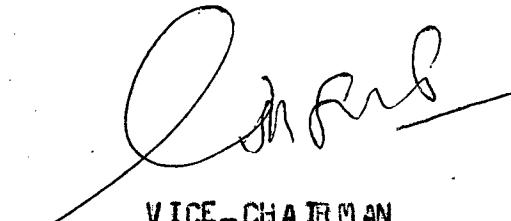
Through this MA the applicant wants to make amendment in the OA 1302/96 wherein the Disciplinary Proceeding and the punishment have been called in question. Through this application the applicant wants direction for recasting ~~the~~ seniority-list. There is no relationship of this application to the subject-matter of the OA. The MA is therefore dismissed.

2. The applicant, if he is advised, may file OA to call in question the seniority list or seeking a direction for refixation of the seniority-list.

2nd year

MEMBER (A)

in


VICE-CHAIRMAN